GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1535 TO BE ANSWERED ON 26.07.2018

LINKAGE OF MGNREGS TO AGRICULTURE SECTOR

1535. PROF. A.S.R. NAIK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government of Telangana has recommended to the Union Government for the linkage of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) with agriculture sector as well; and
- (b) if so, the details thereof and the response of the Union Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): No such proposal has been received from the State Government of Telangana by the Ministry of Rural Development. However, in Schedule I of MGNREG Act 2005, provision has been made that at least 60% of the works to be taken up in a district in terms of cost under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) shall be for creation of productive assets directly linked to agriculture and allied activities.
